

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 5<sup>th</sup> October, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 60/2018 (M.A. No. 635/2018)	G. Sundarrajan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Satyalipsu Ray, Adv. for MoEF Mr.R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA Mr. R. B. Mahabal, Adv. for R-5
<b>FOR ADMISSION</b>			
2.	<b>M.A. No.1405/2018 IN</b> Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant in M.A.
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 283/2018 (M.A. No. 714/2018 & M.A. No.1081/2018)	Smt. Susheela Vs. Union of India & Ors.	Ms. Kanika Agnihotri & Mr. Eeshan Chaturvedi, Advs. for Applicant  Mr. A. K. Prasad, Adv. for CGWA Mr. Devrak Ashok, Adv. for R-2 to 9 Mr. Dhruv Pal, Adv. for MoEF Mr. B. V. Niren, Adv. for CGSC Mr. Darpan K.M., Adv. for R-4 Mr. R. S. Hegde, Adv. for R-11 Mr. Sudhir Kumar, Adv. for R-12
4.	Original Application No. 350/2018 (M.A. No. 830/2018)	Madicharla Satyanarayana & Anr. Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant  Mr. Vinayak Gupta, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 3 & 5 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Atul Jha, Adv. for State of Chattisgarh Mr. P. Venket Reddy, Adv. for R-7 Mr. Shashank Bajpai, Adv. for State of Odisha
5.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-5 & 7 Mr. Sanchit Garg, Adv. for R-8
6.	Original Application No. 403/2018 (M.A. No. 935/2018 & M.A. No. 936/2018)	Aliya Begum Vs. State of Uttar Pradesh & Ors.	Mr. Abhimanue Shrestha & Mr. Shailendra Singh Rajawat, Advs. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Divya Prakash Pande, Adv. Mr. Shashank Singh, Adv. for R-9

7.	Original Application No. 420/2018 (M.A. No. 1043/2018)	Jai Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. Avneesh Arputham, Adv. for R-6 Ms. Soumya Priyadarshinee, Adv. for R-5 Mr. Divya Prakash Pande, Adv. for HPPCB
8.	Original Application No. 423/2018	Sanjay & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. I. K. Kapila, Adv. for R-5
9.	Original Application No. 426/2018 (M.A. No. 986/2018)	Mohammed Nayeem Pasha & Anr. Vs. The State of Telangana & Ors.	Mr. Mohammed Nayeem Pasha, Applicant in person  Mr. P. Venkat Reddy, Adv. for State of Telangana Mr. Harsha Peechara, Adv. for TSRTC Mr. Satyalipsu Ray, Adv. for MoEF
<b>FOR HEARING</b>			
10.	Original Application No. 566/2015	Windsor & Nova Apartment Owners' Association Vs. Saya Buildcon Consortium Pvt. Ltd.	Mr. Raghwendra Dwivedi, Adv. for Applicant  Mr. Saurabh Suman Sinha, Adv. Mr. Prashant Kumar, Adv. for R-1 Mr. Nidhesh Gupta, Sr. Adv. with Mr. Himanshu Tyagi, Adv. Mr. Narender Singh Yadav, Adv.
11.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Adv. for Applicant  Mr. Amit Tiwari, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Raman Yadav, Adv. for GDA
12.	Original Application No. 531/2016 (M.A. No. 1017/2016 & M.A. No. 1081/2017)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaul Singh, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for GNN Mr. B. V. Niren, Adv. for MoUD
13.	Original Application No. 206/2016 (M.A. No. 387/2016)	Capt. Hans Raj Singha Vs. Union of India & Ors.	Mr. Akash Vashishtha, Adv. with Capt. Hans Raj Singha, Applicant in person  Mr. Divya Prakash Pande, Adv. or HPSPCB Mr. Vikas Mahajan, AAG with Mr. Aakash Verma, Adv. for State of HP Mr. M. Srinivas R. Rao, Adv. Mr. Inder Sharma, Adv. for R-11 Mr. Rajneesh Lal, Adv. for R-12 & 13
14.	Original Application No. 470/2016	Mahendra Pandey Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.

15.	Original Application No. 332/2017	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant  Mr. Rahul Verma, ASG for Uttarakhand Mr. Mukesh Verma, Adv for UEPPCB Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for CPCB
16.	Original Application No. 473/2017 (M.A.No. 924/2017)	Niharika Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Goyal, Adv. for Applicant  Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-3 Mr. Sharmila Upadhyay, Adv. for CPCB Mr. A. K. Prasad, Adv.
17.	Original Application No. 509/2017 (M.A. No. 185/2018 & M.A. No. 1162/2018)	Bijender Singh Vs. Gram Panchayat, Chirao & Ors.	Mr. Shivnath Kumar, Adv. for Applicant  Mr. Ankur Mittal, Adv. for R-1 & 2 Mr. Anil Grover, AAG for R-3 to 6 Mr. Sumeer Sodhi, Adv.
18.	Original Application No. 808/2017 (M.A. No. 1537/2017 & M.A. No. 1329/2018)	Capt. (Retd.) Anita Badhwar & Ors. Vs. Union of India & Ors.	Ms. Geetika Kapur & Mr. Bharat Mohan, Advs. for Applicant  Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3, 5 & 6 Mr. Pawan Upadhyay, Adv. for R-4
19.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant  Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF
20.	Original Application No. 21/2018 (M.A. No. 1238/2018)	Silver Oaks Condominium Association & Ors. Vs. Municipal Corporation Gurgaon & Ors.	Mr. Rakesh Khanna & Nabhanya Sharma, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 3 to 5 Mr. Pawan Upadhyay, Adv.
21.	Original Application No. 31/2018	Asgar Ali Vs. Dinesh Yadav & Anr.	Mr. Kumar Dharmendra, Adv. for Applicant  Mr. N. R. Thakur, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for GNCTD
<b>CASES AT SR. NO. 22 TO 30 WILL BE TAKEN-UP ON 02.11.2018 FOR HEARING</b>			
22.	Appeal No. 38/2018 (M.A. No. 365/2018) <b>WITH</b>	Mahesh Kumar Lohani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant  Ms. Shashi Juneja, Adv. for R-1
23.	Appeal No. 39/2018 (M.A. No. 366/2018) <b>WITH</b>	Ram Chand Godwani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
24.	Appeal No. 40/2018 (M.A. No. 412/2018) <b>WITH</b>	Shobha Tai Khobragade Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
25.	Appeal No. 41/2018 (M.A. No. 368/2018) <b>WITH</b>	Sharda Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
26.	Appeal No. 42/2018 (M.A. No. 393/2018)	Pranesh Kumar Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant

27.	Original Application No. 67/2018 (M.A. No. 196/2018)	Pratap Singh Gusain & Anr. Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant  Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for R-1 to 5 Mr. Pushp Gupta, Adv. for R-6 Ms. Ayushi Singh, Adv.
28.	Original Application No. 70/2018	Mitter Foundation Vs. Delhi Development Authority & Ors.	Mr. Sarabjeet Singh, Applicant in person  Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. & Mr. Vinayak Gupta, Adv. for CGWA & CPWD Ms. Sakshi Popli, Adv. for DJB Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD Mr. Devraj Ashok, Adv. for State of Karnataka
29.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Adv. for Applicant  Mr. B. V. Niren, Adv. for R-2 Mr. Keshav Mohan, Adv. for MoEF Mr. Gigi C. George, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajiv Aggarwal, Adv. for R-10
30.	Original Application No. 183/2018 (M.A. No. 500/2018)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7

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